

(b) if so, the details thereof; and
(c) the action being taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The Government of Rajasthan has deposited in July 1980 the cost of conducting the Engineering-cum-traffic survey for diversion of railway line outside Bikaner city.

(c) Survey is being taken up shortly.

राजस्थान में परिवार नियोजन केन्द्र और ग्रामीण लोगों के प्रति सौतेला व्यवहार

4513. श्री कुम्भा राम शर्मा : क्या स्वास्थ्य और परिवार कल्याण मंत्री राजस्थान में परिवार नियोजन केन्द्रों के बारे में दिनांक 19 जून, 1980 के अतारांकित प्रश्न संख्या 1340 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में ग्रामीण और शहरी क्षेत्रों में विद्यमान परिवार नियोजन केन्द्रों से ऐसा लगता है कि ग्रामीण लोगों के प्रति सौतेला व्यवहार किया जा रहा है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) :

(क) जी नहीं ।

(ख) पहली अप्रैल, 1980 को राजस्थान के ग्रामीण और शहरी क्षेत्रों में चल इस परिवार कल्याण केन्द्रों की संख्या इस प्रकार थी :—

(i) ग्रामीण क्षेत्र :

प्राथमिक स्वास्थ्य केन्द्रों में
चल रहे ग्रामीण परिवार
कल्याण केन्द्र

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ग्रामीण उप-केन्द्र 2140

(ii) शहरी क्षेत्र :

शहरी परिवार कल्याण
केन्द्र 144

उपर्युक्त सूचना से देखा जा सकता है कि गांवों के लोगों के साथ कोई सौतेला व्यवहार नहीं किया जाता है ।

Ernakulam-Cape Comorin Line

4514. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the necessity of doubling the railway line between Ernakulam and Cape Comorin; and

(b) if so, the action taken by Government regarding the doubling of the line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). There is no proposal to undertake doubling the railway line between Ernakulam and Cape Comorin at present.

Thefts and pilferages in Parcel Office in Delhi

4515. SHRI DAYA RAM SHAKYA:
SHRI R. P. SARANGI:

Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) whether it is a fact that thefts and pilferages in Parcel Office, Delhi Main Station are on the increase with the connivance of staff;

(b) if so, whether it is also a fact that some of the staff both class III and IV were ordered to be transferred out of Delhi at the instance of C.I.B. of Railway Protection Force, Northern Railway in 1971-72;

(c) if so, whether such orders were allowed to rest; and

(d) whether the administration now propose to enforce these orders in the context of avoiding heavy claims?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No. The number of cases of theft and pilferages reported has decreased to 31 during January-October, 1980 against 104 such cases during the corresponding period of 1979.

(b) Yes. 7 Parcel clerks and 14 Parcel Porters were ordered to be transferred out of Delhi.

(c) 3 Parcel clerks and 6 Parcel Porters carried out the transfer orders. The orders in respect of the rest of the staff were cancelled as subsequent reports revealed their non-involvement in thefts

(d) Does not arise.

**Racket in permission to clear hard
Parcels by Mail/Express trains**

**4516. SHRI DAYA RAM SHAKYA:
SHRI R. P. SARANGI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a racket in the matter of grant of permission to clear hard parcels by Mail/Express trains had been going on at Delhi Main station in a collusion with unscrupulous agents for the last four years;

(b) if so, the number of such permissions granted by Station authorities during this period and number of hard parcels cleared by Mail/Express trains;

(c) whether these permissions so granted were justified in each case; and

(d) if not, whether the administration propose to set this case investigated through Vigilance Department/C.B.I.?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Information is being collected and will be placed on the Table of the Sabha.

Shifting of Parcel Clerks

**4517. SHRI DAYA RAM SHAKYA:
SHRI R. P. SARANGI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that orders were issued by the Divisional Manager, Northern Railway, New Delhi, for the shifting of some parcel clerks working in the administrative section of the Chief Parcel Clerk's Office, Delhi Main Station in October, 1980 on the grounds of long stay etc.;

(b) if so, whether this orders were subsequently cancelled;

(c) if so, the reasons for cancellation of the said orders; and

(d) whether Government propose to review the cases in order to clean the administration?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) No, the orders have however been pending and the matter is under examination.

(c) and (d). Do not arise.

**Improvement and Repair Works
sanctioned in Maharashtra**

4518. SHRI A. T. PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to lay a statement showing:

(a) what are the improvement and repair works sanctioned by the Government of India as "Inescapable Works" in Maharashtra for the year